

(d) is so, the details and the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) to (d). In their report on the Textile and clothing industry of Canada, based on an enquiry conducted by them. The Textile & Clothing Board of Canada have made several recommendations designed to curb/further reduce imports of textiles and clothing from developing countries. If the Government of Canada were to accept the recommendation, it would reduce India access as that of other developing countries to the Canadian textile market. It is difficult to assess the exact impact of these recommendations on India's exports, or for that matter, exports of other developing countries. Government of India have already indicated their concern about the protectionist measures suggested by the Textile and clothing Board, to the appropriate Canadian authorities. The Canadian Government have not yet communicated any decision on the report.

Non Release of Export Quota of Groundnut

2471. **SHRI RAJESH KUMAR SINGH**

SHRI B. D. SINGH :
PROF. AJIT KUMAR MEHTA:

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that additional export quota of 50,000 tonnes of groundnut which was to be released in December, 1980 was not released when the prices in the international market were at a peak :

(b) if so, the reasons therefor and the extent of loss in earnings suffered as a result thereof :

(c) whether Sudan and China have now entered the international market competing with the Indian exports of groundnut ; and

(d) if so, its likely impact on the Indian export of groundnut as a result of (c) above and the steps contemplated by Government to safe guard India's interests.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) No additional export quota of 50,000 tonnes of HPS Groundnuts was released in December 1980.

(b) Export of HPS Groundnuts is allowed within a limited ceiling. The Export quota has to be determined with reference to factors like domestic production, prices etc. No decision has been taken in regard to the release of additional export quota. The question of loss in earnings on account of non-release of quota does not arise.

(c) and (d). Like India, Sudan and China and many other countries are in the international market in PHS Groundnuts. The share of the market may be available to us in the coming years also.

चांदी की तस्करी

2472. **श्री नरसिंह मकवाना :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) चांदी के निर्यात पर प्रतिबंध के बावजूद बड़े पैमाने पर अन्य देशों को अवैध रूप से चांदी की भेजा जाना बन्द करने के उद्देश्य से राज्य व्यापार निगम के माध्यम से इसका निर्यात किए जाने के गुजरात सरकार के सुझाव को कार्यान्वित किये जाने में क्या कठिनाईयां अनुभव की गई हैं ;

(ख) चांदी की तस्करी को रोकने के लिये क्या कदम उठाए जा रहे हैं ; और

(ग) गत तीन महीनों के दौरान चांदी की कितनी मात्रा पकड़ी गई और वह मात्रा किन व्यक्तियों से पकड़ी गई ?